GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:2847 ANSWERED ON:07.12.2009 DIRECTORATE OF TRADE Panda Shri Baijayant;Pradhan Shri Nityananda

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government proposes to set up a Directorate of Trade to support the domestic industry in seeking counter-measures on import surges;
- (b) if so, the details thereof;
- (c) the other functions and objectives of the proposed Directorate; and
- (d) the time by which the proposed Directorate is likely to become operational?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) to(d): The Directorate General of Safeguards, headed by Director General, already set up in the Department of Revenue looks into issues concerning surge of imports. The Director General is required under Customs Tariff (Identification and Assessment of Safeguard Duty) Rules, 1997 to investigate the existence of 'serious injury' or 'threat of serious injury' to the domestic industry as a result of increased imports of an article into India and submit his findings to the Central Government alongwith his recommendation regarding the duration and amount of safeguard duty adequate to remove the injury or threat of injury to the domestic industry. Besides, the Director General also is required to investigate cases relating to transitional safeguard duty against imports originating from China PR under the Customs Tariff (Transitional Product Specific Safeguard Duty) Rules, 2002.